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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1142 OF 2002

Applicant/s Hari Shankar Respds. N.D.T. & Ors.

Advocate for Applicant/s L.M. Singh Advocate for Respondent/s K.B. Singh
Si R.K. Chaurasia

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>19</u>
	<u>18.12.2009</u> <u>Hon'ble Mr. Ashok S. Karamadi, JM</u> No representation is made on behalf of the applicant, accordingly the O.A. is dismissed in default and for non prosecution  JM <u>Dr</u>	
		Contd. On Sheet No. _____